

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 393/TT/2024**

Subject : Petition for truing up of the transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for "Special Energy Meters" in the Southern Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others.

Parties present : Shri A. Naresh Kumar, PGCIL

**Record of Proceedings**

The Petitioner's representative submitted that the present Petition had been filed for truing-up of transmission tariff for the 2019-24 period and determination of transmission tariff for the 2024-29 period for "Special Energy Meters" (SEMs) in the Southern Region.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner's representative, the Commission directed the Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
4. The Commission further directed the Petitioner to submit the following information on an affidavit within a week:
  - a) The details of the SEMs installed at various sub-stations;
  - b) Whether the SEMs installed at various sub-stations are still in operation, or have they been subsequently replaced with new SEMs? if yes, the details thereof; and
  - c) A copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans availed concerning the transmission asset for the 2019-24 tariff period.
4. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

